

[Print](#)**Defective Case Register from 2024-11-21 to 2024-11-21**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/34641/2024	SALONI MOHANTY	2024-11-21	1. Certified copy of annex-1 not filed. 2. At/Po of the petitioner in cause title not tally with affidavit. 3. PS case no. and GR case number not correctly furnished in Synopsis.
2	D-WP(C)/48552/2024	GOPAL KRUSHNA MOHANTY	2024-11-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
3	D-ABLAPL/34849/2024	AMULYA RATNA PANDA	2024-11-21	1. Page nos.10 and 11 not neat.
4	D-WP(C)/48457/2024	SOURAV DAS	2024-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Op. no1 not properly descried
5	D-CRLREV/34777/2024	JYOTIRMAYA SAHOO	2024-11-21	Prayer may stick to one Date
6	D-ABLAPL/34857/2024	AVIJIT MISHRA	2024-11-21	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. ABLAPL Petition and Annexure-1 not properly page marked in Index.2. I.C.C.No.21/2024 under Annexure-1 not mentioned in the cause title.
7	D-CMP/48603/2024	HRUDANANDA MOHAPATRA	2024-11-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. Deponent signed differently in affidavit as well as in vaklatnama also.
8	D-MACA/46654/2024	PRAKASH KUMAR MOHANTY	2024-11-21	1.address of respondents no 1 to 3 not furnished
9	D-CRLMC/34676/2024	PRAVASH CHANDRA JENA	2024-11-21	1. Page no.27 not legible.
10	D-WP(C)/48444/2024	LALIT SAHU	2024-11-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
11	D-CRLMC/34664/2024	BHASKAR CHANDRA PANDA	2024-11-21	3-AUTHENTICATION FEE IS DEFICIENT. 1. Authentication fee Rs. 2.20/- to be paid.
12	D-CRLMC/34690/2024	SOUBHAGYA KUMAR DASH	2024-11-21	1-COURT FEE IS DEFICIENT. 1. Court fee Rs. 6/- to be paid.
13	D-RPFAM/48506/2024	SANTOSH KUMAR SWAIN	2024-11-21	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Period of Delay 140 days 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 4.40p not paid 3. affidavit not made.4-being aggrieved and grounds not furnished.

14	D-WP(C)/48510/2024	SUKANTA KUMAR MISHRA	2024-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  NEAT COPY OF PAGE NO 84 TO BE FILED
15	D-WP(C)/48448/2024	LALIT SAHU	2024-11-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
16	D-CRLMC/34689/2024	SOUBHAGYA KUMAR DASH	2024-11-21	3-AUTHENTICATION FEE IS DEFICIENT. 1. Authentication fee Rs.1.10/- to be paid.
17	D-ABLAPL/34447/2024	GOKULANANDA SAHU	2024-11-21	1.Fathers age in v.nama is not correctly furnished.
18	D-WP(C)/48465/2024	SUBHRANSU BHUSAN MOHANTY	2024-11-21	Page nos. 80 to 86 (Ann-7),93 ,and 96 are not legible .
19	D-WP(C)/48709/2024	PABITRA KUMAR NAYAK	2024-11-21	1.Page No.32. is Not legible
20	D-MACA/48566/2024	SOMNATH ROY	2024-11-21	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 193 days
21	D-CRLA/34792/2024	BISWAJIT NAYAK	2024-11-21	Page mark not furnished in the Index
22	D-CRLMC/34695/2024	SRINIVAS MOHANTY	2024-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
23	D-WP(C)/48555/2024	MADHAB LAL AGARWAL	2024-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
24	D-WP(C)/48289/2024	PRADEEP KUMAR MAHAPATRA	2024-11-21	1.Synopsis and Date chart not sign by the filing advocate.2.Date mentioned under Annexure-2 not tally with the averment of the writ petition in para 5.
25	D-WP(C)/48614/2024	DURGESH NARAYAN RATH	2024-11-21	Annexure- 15 repet two times ,but annexure-16 not furnished.
26	D-CONTC/47796/2024	ADV.	2024-11-21	PAGE NOS 8,13,15,17,18,19 NOT LEGIBLE
27	D-WP(C)/48516/2024	SUKANTA KUMAR MISHRA	2024-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  NEAT COPY OF PAGE NO 84 TO BE FILED
28	D-WP(C)/48663/2024	SRIKANTA KUMAR NATH	2024-11-21	Annexure 3 not legible .
29	D-WP(C)/48534/2024	SANTOSH KUMAR NANDA	2024-11-21	1.In I. A.petition the paragraph no not in serial.2.In I.A.petition the paragraph in declaration not correct
30	D-CONTC/48445/2024	ADV.	2024-11-21	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
31	D-CMP/48509/2024	SURENDRA KUMAR BISWAL	2024-11-21	8-CAUSE TITLE NOT IN ORDER. serial number in respect of ops. not correct.

32	D-WP(C)/48515/2024	SUKANTA KUMAR MISHRA	2024-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  NEAT COPY OF PAGE NO 84 TO BE FILED
33	D-MATA/48414/2024	UMA CHARAN MISHRA	2024-11-21	c.copy not filed. xerox copy of judgment filed vide annexure-1
34	D-WP(C)/48513/2024	SUKANTA KUMAR MISHRA	2024-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  NEAT COPY OF PAGE NO 84 TO BE FILED
35	D-WP(C)/48700/2024	SUBHANKAR ROUT	2024-11-21	Date of annex.19 mentioned in the petition at page 18 not tally to annex.19 as annnexed
36	D-RSA/48416/2024	NARAYAN DASH	2024-11-21	This may be registered as C.M.P
37	D-WP(C)/48466/2024	SUBHRANSU BHUSAN MOHANTY	2024-11-21	Page nos.77 to 83, 90 and 93 are not legible
38	D-BLAPL/33989/2024	NIROD KUMAR SAHU	2024-11-21	1. Age not reflected.in V.NAMA. 2. S.T.No.239/ 2024 in rejection order vide annex.6, not reflected in synopsis and petition title.
39	D-CMP/48540/2024	MAMATA MISHRA	2024-11-21	Year of suit appears to be wrong in prayer of IA,para 1,3 of main petition.
40	D-WP(C)/44306/2024	SUSANTA SEKHAR MOHAPATRA	2024-11-21	8-CAUSE TITLE NOT IN ORDER.  ADDRESS OF SOLE O.P. NOT STATED
41	D-CRLMC/34883/2024	PRANAB KUMAR SAMANTRAY	2024-11-21	1. This case related to sexual offence the name of victim , victim father AND address deleted from the petition as per the standing order 3 / 2024 and put for SR thereafter
42	D-BLAPL/34267/2024	SANTOSH KUMAR SAMANTARAY	2024-11-21	1. As per rejection order under Annexure-2 in Spl.G.R.No.29/24 not mentioned in the cause title
43	D-WP(C)/48483/2024	DURGA PRASAD JENA	2024-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Paragraphs as per the petition not correctly furnished in the declaration of the affidavit
44	D-WP(C)/48519/2024	SUKANTA KUMAR MISHRA	2024-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  NEAT COPY OF PAGE NO84 TO BE FILED
45	D-WP(C)/48512/2024	ANSHUMAN PANDA	2024-11-21	1.Khata no. 783 mentioned in Annex-1, cause title and prayer of the petition does not tally with the Index and Book marked Index
46	D-WP(C)/48497/2024	PRAFULLA CHANDRA ACHARYA	2024-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
47	D-WP(C)/48487/2024	DHANANJAYA MUND	2024-11-21	1.Petitioner fathers title in affidavit and declaration does not tally with the cause title.

48	D-WP(C)/48523/2024	SUKANTA KUMAR MISHRA	2024-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  NEAT COPY OF PAGE NO84 TO BE FILED
49	D-BLAPL/34827/2024	BEDA PRAKASH PANDA	2024-11-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
50	D-WP(C)/48432/2024	BIKRAM CHANDRA GHADEI	2024-11-21	1.Paragraphs as per the petition not correctly numbered in declaration of the affidavit.
51	D-WP(C)/48498/2024	KUNJA SUNDAR DAS	2024-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.Deficit c.fee of Rs.18 /- to be paid in cause title.2.Authorization with regard to swear affidavit on behalf of the other petitioner not furnished.
52	D-WP(C)/46336/2024	SAROJANANDA MISHRA	2024-11-21	Age of rest 11 Petitioners not mentioned in the petition copy (except Petitioner No.1)
53	D-WP(C)/48521/2024	SUKANTA KUMAR MISHRA	2024-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  NEAT COPY OF PAGE NO84 TO BE FILED
54	D-WP(C)/48464/2024	RUPESH KUMAR KANUNGO	2024-11-21	Page nos 25 ,29 ,31 ,32 , 35 ,37 ,45 , 46 , and 55 are not legible .
55	D-RPFAM/48345/2024	MALAYA KUMAR MISHRA	2024-11-21	Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 2/- paid. Deficit A.Fee of Rs. 5.70 to be paid.
56	D-WP(C)/48468/2024	SUBHRANSU BHUSAN MOHANTY	2024-11-21	Page nos 20 to 26,28 to 30 ,84 to 90,97 and 100 are not legible .
57	D-WP(C)/47993/2024	ABHISEK AGARWAL	2024-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  NEAT COPY OF PAGE NO 44 TO BE FILED
58	D-WP(C)/48524/2024	SUKANTA KUMAR MISHRA	2024-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  NEAT COPY OF PAGE NO83 TO BE FILED
59	D-BLAPL/34838/2024	BEDA PRAKASH PANDA	2024-11-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Date of rejection order under Annexure-2 not tally with para-3 of the petition.2. Date of F.I.R. in rejection order under Annexure-2 not tally with petition.
60	D-WP(C)/48528/2024	SUKANTA KUMAR MISHRA	2024-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED NEAT COPY OF PAGE NO 84 TO BE FILED
61	D-CMP/48596/2024	BIBEKANANDA BHUYAN	2024-11-21	8-CAUSE TITLE NOT IN ORDER. Respondent No-6 before the revisional court not made party to this case
62	D-CRLA/34915/2024	SURYAKANTA DWIBEDI	2024-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
63	D-WP(C)/48526/2024	SUKANTA KUMAR MISHRA	2024-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED NEAT COPY OF PAGE NO84 TO BE FILED
64	D-CRLMC/34642/2024	BIBEKANANDA BHUYAN	2024-11-21	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Age of the petitioner in cause title not tally with affidavit and V. nama.
65	D-WP(C)/48531/2024	SUKANTA KUMAR MISHRA	2024-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED NEAT COPY OF PAGE NO83 TO BE FILED
66	D-BLAPL/34864/2024	ASWINI KUMAR DASH	2024-11-21	P.S case no not mentioned
67	D-CRLA/34825/2024	JAYANT KUMAR PADHI	2024-11-21	Name of the R2 may be deleted since victim
68	D-WP(C)/48392/2024	BHAGABATI PRASAD RATH	2024-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	D-WP(C)/48571/2024	TUSAR KUMAR MISHRA	2024-11-21	Page no 65 not marked under Annexure 7
70	D-WP(C)/48401/2024	KUNAL KUMAR SWAIN	2024-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D-ABLAPL/34930/2024	TANMAYA KUMAR MOHANTY	2024-11-21	1. Name of P.S.under Annexure-1 not tally with cause title.
72	D-ABLAPL/34932/2024	HAREKRUSHNA DASH	2024-11-21	1. Page nos.6 to 10 not neat and legible.
73	D-ABLAPL/34933/2024	HAREKRUSHNA DASH	2024-11-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner No.4 on V.nama not tally with cause title.
74	D-WP(C)/48507/2024	SUKANTA KUMAR MISHRA	2024-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED NEAT COPY OF PAGE NO84 TO BE FILED
75	D-ABLAPL/34929/2024	PANCHANAN PANIGRAHI	2024-11-21	1. Page nos.8 and 9 not neat and legible.
76	D-WP(C)/48518/2024	SUKANTA KUMAR MISHRA	2024-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED NEAT COPY OF PAGE NO84 TO BE FILED
77	D-WP(C)/45642/2024	SHIVSANKAR MOHANTY	2024-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) Rule-8 of OHC PIL Rules 2010 has not complied with.
78	D-WP(C)/48431/2024	BHARAT JALLI	2024-11-21	1.Letter date mentioned in writ petition under annexure no.7 is not correctly furnished.2.Page no.22 and 23 in annexure no.2 is not serially maintained
79	D-WP(C)/48433/2024	BIKRAM CHANDRA GHADAI	2024-11-21	1.Page no. in annexure no.1 is not serially furnished and page no.9 is repeated
80	D-WP(C)/48469/2024	KAPILA CHARAN NAYAK	2024-11-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Deficit c.fee of Rs 4/- ,Adv.welfare fee of Rs 50/-, Adv. clerk welfare fee of Rs2/- and Legal assistant welfare fee of Rs 10/-to be paid
81	D-ABLAPL/34831/2024	DIPTI RANJAN MOHAPATRA	2024-11-21	14-NOT PROPERLY INDEXED. 1. Serial nos. not correctly furnished in affidavit.
82	D-CMP/48462/2024	DILIP KUMAR SAHU	2024-11-21	14-NOT PROPERLY INDEXED. IA not page marked.
83	D-ABLAPL/34906/2024	JAGABANDHU SAHU	2024-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 not neat.
84	D-BLAPL/34807/2024	MRUGANKA MAULI PATNAIK	2024-11-21	S. T. case no. in rejection order no tally with file.
85	D-CONTC/48344/2024	AKSHAYA KUMAR JENA	2024-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
86	D-WP(C)/47952/2024	BRAJA MOHAN SARANGI	2024-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D-WP(C)/48355/2024	KARUNAKAR RATH	2024-11-21	30-OTHER DEFECT (IF ANY) 1.I.A. is not page marked.2.the name of the counsel in capital letters,enrollment numbers and mobile numbers in vakaitama not

				furnished.3.The date of execution of vakaltnama not furnished.
88	D-WP(C)/48285/2024	TRILOCHAN BARIK	2024-11-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no 22 and 23 not neat and legible
89	D-ABLAPL/34699/2024	ARIJEET MISHRA	2024-11-21	1-COURT FEE IS DEFICIENT.
90	D-WP(C)/48396/2024	DURGESH NARAYAN RATH	2024-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
91	D-WP(C)/48452/2024	LALIT SAHU	2024-11-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
92	D-WP(C)/48454/2024	LALIT SAHU	2024-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 26 not neat.2.Date of order mentioned in the index under annex.7 not tally to annex.7 as annexed. 3..Petition not correctly addressed to Honorable Court
93	D-WA/48541/2024	AMIYA KUMAR MOHANTY (A)	2024-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not filed.
94	D-CMP/48496/2024	S.S.MOHAPATRA	2024-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraph in CMP not correctly, (chronologically)maintained.
95	D-CONTC/48569/2024	DILLIP KUMAR RAY	2024-11-21	S.R WILL BE MADE AFTER FILING CLEARLY COPY OF POSTAL RECEIPT VERTICALLY
96	D-WP(C)/48365/2024	ADITYA SINGH MOHANTY	2024-11-21	Annexure-4 is not correctly page marked.
97	D-WP(C)/48383/2024	ABHILASH MISHRA	2024-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
98	D-WP(C)/48406/2024	SUBAS CHANDRA DAS	2024-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
99	D-WP(C)/48371/2024	SHISHIR KUMAR SWAIN	2024-11-21	Mobile Number of all the counsel in vakaltnama not furnished
100	D-BLAPL/33656/2024	KHAGESWAR BEHERA	2024-11-21	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 17-REFERENCE CERTIFICATE NOT FURNISHED. .Petition not correctly addressed to Honorable Court

101	D-WP(C)/48404/2024	SUBAS CHANDRA DAS	2024-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
102	D-WP(C)/48422/2024	RAGHUNATH DASMOHAPATRA	2024-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
103	D- BLAPL/34084/2024	SUJIT KUMAR PATTNAIK	2024-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  page nos. 28,36 to 39, 41, 43 to 45 and 50 are not partially legible.
104	D-WP(C)/48402/2024	SUBAS CHANDRA DAS	2024-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
105	D-WP(C)/48375/2024	ANUP NARAYAN MOHANTY	2024-11-21	Date mentioned in Annexure-1 and averment of writ petition does not tally with book marks index and index of writ petition
106	D-WP(C)/48377/2024	SATYAJIT MOHAPATRA (2)	2024-11-21	1.Legible Copy of page No.18 to be filed.2.Respondent No.3 and (i) to 7(iv) in court below has not been made parties
107	D-WP(C)/47581/2024	SURESH CHANDRA PRADHAN	2024-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
108	D- BLAPL/34860/2024	PUSPAMITRA MOHAPATRA	2024-11-21	Code No. not given.Vernacular Certificate not submitted.
109	D-WP(C)/48410/2024	BIDESH RANJAN BEHERA	2024-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.2.name of the parties in vakaltnama not filled up.3.Date of execution of vakaltnama not furnished.4.Mobile number of all the counsel in vakaltnama not furnished.
110	D- ABLAPL/34815/2024	JAYANTA KUMAR MAJHI	2024-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  page no. 11 not neat.
111	D-WP(C)/48420/2024	SANJIB MOHANTY	2024-11-21	1.Court fee of Rs.12/ not paid on cause title of writ petition.2.Serial numbers of opp.parties mentioned after O.P.No.7 appears to be wrong.3.Name of the petitioners in affidavit not correctly furnished.4.Paragraphs of writ petition not correctly numbered.5.Legible copy of page-21,24,48,51,53 and 58 to be filed.6.Mobile and Enrollment numbers of all the counsel in vakaltanama not furnished.7.LT.I. of petitioner no.1 and 4 not

				attested.Petitioner no.8 has not executed vakaltnama.
112	D-WP(C)/48389/2024	NIRANJAN BISWAL	2024-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page 59 not legible
113	D-WP(C)/48286/2024	PRAFULLA KUMAR MOHAPATRA	2024-11-21	In declaration of the affidavit , paragraph no not correct.
114	D-ABLAPL/34835/2024	BISWAJIT NAYAK	2024-11-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. paragraphs not correct in declaration of affidavit.
115	D-WP(C)/48413/2024	BIDESH RANJAN BEHERA	2024-11-21	1.The name of parties not filled up in vakaltnama.2.Date of execution of vakaltnama not furnished.
116	D-WP(C)/48391/2024	ALOK KUMAR MOHAPATRA	2024-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
117	D-CRLMC/34714/2024	BHARAT JALLI	2024-11-21	1. Authentication fee Rs 1.10/- to be paid
118	D-ABLAPL/34863/2024	DEBIDUTTA MOHAPATRA	2024-11-21	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of petitioner no.2 in Vnama. not tally with cause title.
119	D-WP(C)/48411/2024	ABHILASH MISHRA	2024-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
120	D-CRLMC/34745/2024	SUSANTA KUMAR MISHRA	2024-11-21	1. GR case number not correctly furnished in cause title.
121	D-CMP/48500/2024	BIKRAM SENAPATI	2024-11-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 14-NOT PROPERLY INDEXED. Status of parties in court below be furnished, (ii)Brief not page marked,(iii)Deponent has not signed in both main as well as IA.
122	D-WP(C)/48425/2024	SHAMBHU CHARAN NATH SHARMA	2024-11-21	1.Synopsis and date charts not filed.2,Date mentioned in Annexure-9 does not tally with averment of writ petition, book marks index and index of writ petition
123	D-BLAPL/33472/2024	TARA PRASAD MOHAPATRA	2024-11-21	1.PS number not correctly furnished in cause title.
124	D-ABLAPL/34872/2024	LALITENDU BHUYAN	2024-11-21	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
125	D-WP(C)/47747/2024	SAROJ KUMAR MISHRA	2024-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
126	D-ABLAPL/34902/2024	BIJAY SWAROOP NANDA	2024-11-21	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

127	D-WP(C)/48463/2024	SUBHRANSU BHUSAN MOHANTY	2024-11-21	Page nos 18 , 24 ,83 to 89 ,and 96 are not legible
128	D-BLAPL/34775/2024	AMIT BISWAL	2024-11-21	20-VERNACULAR CERTIFICATE NOT FURNISHED.
129	D-BLAPL/34742/2024	DUSHMANTA SAHOO	2024-11-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
130	D-BLAPL/34522/2024	JUGALA KISHORE PANDA	2024-11-21	As per rejection order, name of the P.S. not correct in synopsis and petition.
131	D-BLAPL/34731/2024	PRANAB RANJAN CHHATOI	2024-11-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
132	D-BLAPL/34722/2024	ASIT KUMAR JENA	2024-11-21	Spl.G.R.Case No mentioned in Cause Title and Prayer not correctly furnished.
133	D-WP(C)/48472/2024	PRITAM KUMAR MOHANTY	2024-11-21	Petition not correctly addressed to Honorable Court
134	D-WP(C)/48705/2024	PABITRA KUMAR NAYAK	2024-11-21	1.Page No.32 is not legible
135	D-WP(C)/48508/2024	SARAT CHANDRA MEKAP	2024-11-21	1.Deficit court fee of Rs.6/- to be paid in cause title.2.Annexures are not properly arranged as per the Index.3.Page nos.10 to 12 not legible.4.C.fee of Rs.50/- to be affixed in V.nama.
136	D-WP(C)/48530/2024	SUKANTA KUMAR MISHRA	2024-11-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  NEAT COPY OF PAGE N0 84 TO BE FILED
137	D-ABLAPL/34803/2024	RANJU MISHRA	2024-11-21	20-VERNACULAR CERTIFICATE NOT FURNISHED.
138	D-WP(C)/48321/2024	BIKASH KUMAR KUND	2024-11-21	In declaration Paragraph blank
139	D-WP(C)/48320/2024	KSHIROD KUMAR ROUT	2024-11-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
140	D-CRLMC/34349/2024	SIDHARTHA MISHRA	2024-11-21	1. Copy of FIR and charge sheet to be filed. 2. Name of the lower court not correctly mentioned in cause title , prayer of the petition and I.A. petition. 3. Name and address of the Opp.Party repeated twice in cause title. 4..Receipt Showing Serv.copy To E.D. not Filed.
141	D-WP(C)/48490/2024	DHANANJAYA MUND	2024-11-21	Deficit C.fee of Rs.12/- to be paid in cause title
142	D-WP(C)/48323/2024	RAMAKRISHNA NAIK	2024-11-21	1. Page no 49 not legible. 2.In declaration paragraphs not correct.
143	D-CRLMC/34711/2024	KARUNAKAR GAYA	2024-11-21	1. Annexure not correctly mentioned in prayer of the petition. 2. Authentication fee Rs. 2.20/- to be paid.
144	D-CRLMC/34636/2024	JAYANTA KUMAR PADHI	2024-11-21	20-VERNACULAR CERTIFICATE NOT FURNISHED.

			1. At/P.O. of the petitioner in cause title not tally with affidavit. 2. Certified copy of annex-1 not filed. 3. Page nos.17 to 20 not legible.
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**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 21-11-2024 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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